

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Appeal(s) Involved:

E/879/2009-DB

[Arising out of Order-in-Appeal No. 80/2009 dated
27/07/2009 passed by the Commissioner of Central
Excise, Bangalore]

**Karnataka Pressed
Components & Services Pvt.
Ltd.**

No.124, RR Layout, 3rd Cross
Vijinapura, Doorvaninagar Post
Bangalore - 560 016

Appellant(s)

VERSUS

**Commissioner of Service Tax
Bangalore Service Tax- I**

1st To 5th Floor,
TTMC Building, Above BMTC Bus
Stand, Domlur
Bangalore - 560 071
Karnataka

Respondent(s)

Appearance:

None

Mr. K. Murali, Superintendent (AR)

For the Appellant

For the Respondent

CORAM:

HON'BLE MR. S.S GARG, JUDICIAL MEMBER

HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER

Final Order No. 20576 / 2019

Date of Hearing: 19/07/2019

Date of Decision: 19/07/2019

Per : Bench

On matter being called neither anybody appeared nor there is any adjournment request despite notice having been sent to them well in advance. We also note that the matter has been coming up on Board repeatedly and was being adjourned in the interest of justice. In our view the appellant is not interested in pursuing the appeal. As the appeal is almost 10 years old, we find no reasons to keep it on record. Accordingly the same is dismissed for non-prosecution.

(Operative portion of the Order was pronounced
in Open Court on **19/07/2019**)

(S.S GARG)
JUDICIAL MEMBER

(P. ANJANI KUMAR)
TECHNICAL MEMBER

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